

## Annexure – 3

Name of the Corporate Debtor: Jans Copper Private Limited; Date of commencement of Liquidation: 27th August, 2024; List of creditors as on: 06th November, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	AXIS Bank CC	03-10-2024	193256808	191355541	Secured	-	-	No	75.63	0	0	1901267	0	-
2	AXIS Bank WCTL(ECLGS)	03-10-2024	45035609	45035609	Secured							0	0	
2	Tata Capital Financial	01-10-2024	19341426	19341426	Secured	-	-	No	6.19	0	0	-	-	
	<b>Total</b>		<b>257633844</b>	<b>255732576</b>						<b>0</b>	<b>0</b>	<b>1901267</b>	<b>0</b>	

NOTE The claims are admitted subject to the terms & conditions of ECLGS - Operation National Credit Guarantee Trustee Company Ltd. (NCGTC) (Ministry of Finance, Govt. of India) Swavalamban Bhavan,

*[Handwritten Signature]*

*[Circular Stamp: SANJAY R. MAHAJAN, IBBI/PA 001, IP 02123, 2021-2027/13523, MUMBAI, 400019, INSOLVENCY PROFESSIONAL]*